

**GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION**

**LOK SABHA
UNSTARRED QUESTION NO.872
TO BE ANSWERED ON 21.11.2019**

Access to Drinking Water

872. SHRI ACHYUTANANDASAMANTA:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether some of the States in the country have access to drinking water below the national average and if so, the details thereof, State/UT-wise and the reasons therefor;
- (b) the steps taken/being taken by the Government to provide drinking water to each and every household in the country; and
- (c) the details of the financial assistance given to Odisha under National Rural Drinking Water Programme (NRDWP) during the last three years?

**ANSWER
MINISTER OF STATE FOR JAL SHAKTI
(SHRI RATTAN LAL KATARIA)**

(a) The coverage under National Rural Drinking Water Programme (NRDWP) was monitored in terms of Fully Covered (FC) habitations i.e. having provision of minimum 40 litre per capita per day (lpcd) of potable drinking water with sources at a reasonable distance. As reported by States/UTs, details of FC, Partially Covered (PC) (i.e. getting less than 40 lpcd of safe drinking water) and Quality Affected (QA) (i.e. having water sources with quality issues) habitations, is **annexed**.

In some areas source sustainability associated with depletion of ground water sources, harsh climatic conditions, erratic rainfall, terrain challenges, contamination of sources, etc. as well as paucity of funds, lack of operation & maintenance of schemes, lack of community ownership, etc. are some of the reasons for inadequate water supply.

(b) To enable every rural household to have potable water supply on regular basis in adequate quantity through Functional Household Tap Connection (FHTC) by 2024, Government of India has launched Jal Jeevan Mission (JJM), with an outlay of ₹ 3.60 lakh Crore.

(c) The details of the financial assistance given to Odisha under National Rural Drinking Water Programme (NRDWP) during the last three years is as follows:

Financial Year	Fund released (₹ in Crore)
2016-17	134.96
2017-18	83.59
2018-19	128.82

**Annex referred in the reply to Lok Sabha Unstarred Question No. 872 due for reply
on 21/11/2019**

Details of FC, PC & QA habitations as reported

(As on 13.11.2019)

S. No.	State/ UT	Total No. of Habitations	No. of FC Habitations	No. of PC Habitations	No. of QA Habitations
1.	Andaman & Nicobar Islands	400	324	76	0
2.	Andhra Pradesh	48,663	34,557	13,826	280
3.	Arunachal Pradesh	7,525	3,303	4,195	27
4.	Assam	88,076	55,644	22,945	9,487
5.	Bihar	1,10,218	70,982	35,427	3,809
6.	Chhattisgarh	74,753	72,778	1,464	511
7.	Goa	347	345	2	0
8.	Gujarat	35,996	35,996	0	0
9.	Haryana	7,655	7,305	263	87
10.	Himachal Pradesh	54,469	42,583	11,886	0
11.	Jammu & Kashmir (incl. Ladakh)	14,625	8,750	5,864	11
12.	Jharkhand	1,20,591	1,19,724	334	533
13.	Karnataka	59,774	34,345	24,977	452
14.	Kerala	21,520	6,165	15,031	324
15.	Madhya Pradesh	1,28,231	1,28,076	2	153
16.	Maharashtra	99,641	84,811	14,657	173
17.	Manipur	2,976	2,050	926	0
18.	Meghalaya	10,470	4,124	6,339	7
19.	Mizoram	720	490	230	0
20.	Nagaland	1,450	742	708	0
21.	Odisha	1,57,013	1,54,473	129	2,411
22.	Puducherry	266	153	113	0
23.	Punjab	15,190	10,470	1,503	3,217
24.	Rajasthan	1,21,526	62,559	41,925	17,042
25.	Sikkim	2,337	861	1,476	0
26.	Tamil Nadu	1,00,014	96,796	3,218	0
27.	Telangana	24,597	15,405	8,848	344
28.	Tripura	8,723	4,997	1,329	2,397
29.	Uttar Pradesh	2,60,018	2,56,865	1,950	1,203
30.	Uttarakhand	39,311	23,156	16,146	9
31.	West Bengal	1,07,328	61,786	32,172	13,370
	Total	17,24,423	14,00,615	2,67,961	55,847
	In %		81.22	15.54	3.24

[Source: IMIS, DDWS]